

#### t FINANCIAL AID TO TEA ESTATES

798. SHRI G. BARBORA : Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that there are Tea Estates in India which are uneconomic or just marginal because of their less acreage of plantation and less production capacity; and

(b) if so, whether the Government of India have any suitable machinery to give financial aid and concessions from Excise and other taxes to such Tea Estate?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) Tea Estates become uneconomic or marginal due to various factors such as high costs, low quality, inefficient management and lack of up-to-date know-how, and not due solely to size of tea estates.

(b) There is no Scheme for giving financial aid and concessions from excise and other taxes exclusively to tea estates having less acreage or less productive capacity, but the estates with lower productivity resulting from overaged tea bushes will benefit from the replantation loan and subsidy schemes of the Government, being implemented through the Tea Board.

#### {FERTILIZER PLANT AT KHETRI COPPER COMPLEX

805. SHRI S. D. MISRA: Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether it is a fact that the Central Government are contemplating to set up a fertilizer plant at the Khetri Copper Complex to produce two million tonnes of triple superphosphate a year ; and

(b) if so, how long will it take to start the execution of the project?

tTransferred from the 3rd December 1968

{Transferred from the 3rd Decern ber, 1968.

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI CHOWDHARY RAM SEWAK) : (a) and (b) The Hindustan Copper Limited is planning to set up a fertilizer plant at Khetri to produce a little over 2.00.000 tonnes of triple superphosphate per annum. The plant is expected to be commissioned in 1972.

12 NOON

#### RE REQUEST FOR SUSPENSION OF BUSINESS TO DISCUSS TEACHERS' STRIKE IN UTTAR PRADESH—Contd.

MR. CHAIRMAN: Mr. Rajnarain gave a motion for suspension of business. I feel I cannot allow it. Calling attention.

श्री राजनारायण (उत्तर प्रदेश) : श्रीमान्, मेरा एक निवेदन है उस को आप कृपा कर सुन लें। आप ने जो आज्ञा दी, वह तो शिरोधार्य है।

MR. CHAIRMAN : I cannot allow suspension of business. If you want to discuss with me how these things can come. I can help you. I shall certainly look into it.

SHRI ABID ALI: What about the bad word he has used?

श्री राजनारायण : मेरी रेक्वेस्ट यह है कि आप उत्तर प्रदेश के बारे में देखें। वहाँ गन्ना-उत्पादकों ने गन्ना देना बंद कर दिया। सभी मिलें बंद हैं। सभी विश्वविद्यालयों में पी०ए०सी० नियुक्त है। काशी विश्वविद्यालय में 3 दिन से आगजनी हो रही है और डेढ़ सौ आदमी गिरफ्तार कर लिये गये। एक्स-चेयरमैन मजूमदार का सिर फोड़ दिया गया।

SHRI A. G. KULKARNI (Maharashtra) : Sir, you have already called calling attention. He is obstructing normal business.

MR. CHAIRMAN: Mr. Rajnarain, please sit down. I sympathise with you. I shall see how this can be done. I have disallowed this.

श्री राजनारायण : यह कुलकर्णी जी क्या बोल रहे हैं। यहाँ चेयरमैन आप हैं या कुलकर्णी जी हैं। आप उन को मना करें।